Annexure-7

Name of the corporate debtor: <u>Tasgaonkar Blossom Private Limited</u> Date of commencement of liquidation: <u>12th March 2020</u>; List of stakeholders as on: <u>26th February 2021</u>.

List of other stakeholders, if any (other than financial creditors and operational creditors)

(Amount in ₹)

Sl.	Name of	Category	Identificatio	Deta	ails of	Details of claim admitted						Amount	Amoun	Amoun	Amount of	Remarks
No	stakeholder	of	n No.	claim ı	received							of	t of any	t of	claim	, if any
ŀ		stakeholde		Date	Amoun	Amount	Natur	Amount	Whethe	Amount	%	contingen	1		under	
		rs		of	t	of claim	e of	covered by	r lien /	covered by	share	t claim	dues,	rejecte	verificatio	
		(preferenc		receip	claimed	admitte	claim	lien or	attachm	guarantee	in total		that	d	n	
		e		t		d		attachment	ent		amoun		may be			
		sharehold						pending	removed		t of		set off			
		ers /						disposal	?		claims					
		equity						1	(Yes/No)		admitt					
		sharehold							l` ´		ed					
		ers /														
		partners														
		/ others)														
1	0	0	0	0	0	0	0	0	0	0	0	0	0	0	0	NA